

1958 in which the amount taken by the DDA as subsidy from MIG Flats for economically weaker sections etc. has been declared/is to be deemed as part of 'cost of construction' for the purpose of fixing rateable value of the flat by the Municipal Corporation of Delhi;

(b) if so, the relevant rule and its date of publication in the Gazette of India; and

(c) whether any objections from the public were invited on this provision?

THE MINISTER OF PARLIAMEN- TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) No, Sir.

(b) and (c). Question does not arise.

Material needed for the establishment of P.C.Os

4572. SHRI BAPUSAHEB PARU- LEKAR: Will the Minister of COM- MUNICATIONS be pleased to state:

(a) the annual production of material required for the establishment of various Public Call Offices in the country;

(b) whether the production is suffi- cient and adequate and if not, the steps Government propose to take in this regard; and

(c) the total number of sanctioned Public call offices in the country and which could not be commissioned for want of necessary material?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICA- TIONS (SHRI KARTIK ORAON): (a) and (b). A statement of annual requirements is placed on the table of the House.

There is adequate capacity for pro- duction of the required items in the various industrial units in the coun- try, but there are shortages in supply mainly because of inadequate avail- ability of basic items of raw material like steel, pig iron, EC grade Alumi- nium etc. The possibility of obtain- ing increased supplies of raw mate- rials is being explored.

(c) The information is being col- lected and will be placed on the table of the House later.

Statement

Annual requirement of important items of materials for the establishment of PCOs (Approximate).

1. Steel poles of sorts	9 lakh nos.
2. Cast iron sockets for use with steel poles.	4 lakh nos.
3. Telegraph brackets	5 lakh nos.
4. Telegraph stalks	12 lakh nos.
5. Galvanised Iron wire	8000 Tonnes.
6. ACSR Wire	20,000 Kms.

ST.D. facilities for linkink district Headquarters with State Capital of Bihar

4573. SHRIMATI MADHURI SINGH: Will the Minister of COM- MUNICATIONS be pleased to state:

(a) whether there is any proposal for extending STD facilities for link- ing District headquarters with State capital in regard to Bihar; and

(b) if so, the likely date by which such linkage by STD facilities is ex- pected to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK ORAON):

(a). Yes, Sir.

(b) Several District headquarters already have STD link with the State Capital. The remaining District headquarters will be provided with this facility progressively during the present Plan and the early part of the next Plan period.

Mess dues from residents of Jawaharlal Nehru University Hostels

4574. SHRI A. K. ROY: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) how many residents of the Jawaharlal Nehru University Hostels, since the inception of the University, left hotels without clearing their mess bill and what is the total amount due upto 28th February, 1981;

(b) whether it is a fact that the parents of most of the students come from affluent class while their mess dues are to be made up from the Government exchequer; and

(c) if so, the steps taken to realise the dues left behind by them?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI-MATI SHEILA KAUL): (a) to (c). The information is being collected and will be laid on the Table of the Sabha in due course.

Receipt of Money by Association of Voluntary Agencies for Rural Development in Orissa

4575. SHRI R. L. BHATIA: Will the Minister of RURAL RECONSTRUCTION be pleased to state:

(a) whether it is a fact that the Association of Voluntary Agencies for Rural Development and its member

organisation at Banpur (District Puri) in Orissa, received Rs. 17 lakhs from EZE, a Christian Organisation of West Germany for some projects;

(b) whether it is also a fact that the AVARD also received money from the Central Social Welfare Board for the same projects;

(c) whether the AVARD has given any account of the money so received;

(d) whether Government have received any complaint against the AVARD against the misuse of this money; and

(e) if so, the action taken by Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BALESHWAR RAM): (a) The Association of Voluntary Agencies for Rural Development (AVARD) received Rs. 91,80,906 as grant from EZE, West Germany for reconstruction and rehabilitation of flood affected areas in the North-eastern region of the country during the period 1977 to 1980.

Nehru Sewa Sangh, Banpur, District Puri, Orissa, which is a member of AVARD is also reported to have received Rs. 9,01,770 from EZE, West Germany during 1977—and 1978 for social and agricultural development.

(b) No, Sir.

(c) Both AVARD and Nehru Sewa Sangh (Banpur, Orissa) have been submitting half yearly returns under section 6(1) of Foreign Contributions Regulation Act (FCRA), 1976 as well as annual audited reports under Rule 8(2) of FCRA, 1976 to the Ministry of Home affairs.

(d) and (e). Details are being ascertained.